

money which was promised by the ex-Finance Minister to the ex-Chief Minister holds good still and whether the present Finance Minister will give that money to the present Chief Minister of Uttar Pradesh.

Shri K. C. Pant: In July 1966 the UP Government sought some extra assistance from the Centre to help it to pay dearness allowance to its employees. This request was not entertained. The quest made to the Centre during the strike was also not entertained.

Shri S. M. Banerjee: Since most of the State Governments, including the Government of Uttar Pradesh, have accepted in principle that there should be no disparity between the State Government and Central Government employees in the matter of dearness allowance, may I know whether adequate financial aid will be given to the State Governments to meet this commitment?

Mr. Speaker: It is repetition of the same question. What more information could he give?

Shri S. M. Banerjee: Kindly follow my question.

Mr. Speaker: He has understood it. You need not repeat it.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): The responsibility for the payment of salary and allowances to the State Government employees is that of the State Government. It cannot be the responsibility of the Centre.

Financial assistance for Bombay Water Supply Scheme

*47. **Shri Nath Pai:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government of Maharashtra have asked for Central financial assistance with a view to ensuring adequate water supply for

Bombay or whether any scheme has been submitted to the Government of India in this regard; and

(b) if so, the Government's reaction thereto?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) and (b). The Government of India have not received any specific request for financial assistance for augmenting the water supply of Bombay City. However, the Government of India have technically approved the Bhatsai Water Supply Scheme which is expected to give an additional supply of 250 million gallons per day of water to the City. An allocation of Rs. 35.20 crores has been made in the State's Fourth Plan for the scheme and it will be entitled to the normal pattern of Central assistance for the National Water Supply and Sanitation Programme (Urban phase), viz. 100 per cent loan.

Shri Nath Pai: I would like Shri Chavan to take note of the first part of the reply as to how his colleagues in the State discharge their duty... (Interruption). I respect Shri Hanumanthaiya, a senior Member, but he should respect what I have said; it is a very serious matter.

I would like to ask of the Minister whether he is aware that this financial capital of India, whose population has increased four times during the past 20 years, is in the agony of shortage of water for the greater part once the monsoons are over. The Corporation has been preparing schemes and the Government claims paucity of funds. The availability of funds provided in the Fourth Five Year Plan is totally inadequate, if we are to give the most elementary necessity, that is, water, to this financial capital of India.

Dr. S. Chandrasekhar: If the hon. Member considers what he said as a question, which does not appear to be a question, I will give him some facts.

Shri Nath Pai: This is my agony, as a man from Bombay, not my question.

Dr. S. Chandrasekhar: Then it is all right. The population of Bombay City has increased from 15 lakhs in 1941 to 51 lakhs in 1966. We have done a projection for the population of Bombay City on current trends of fertility and mortality and on that basis by 1981 we expect the city to have 75 lakhs of people. Therefore by 1971 the population of the city would require 418 million gallons per day and in 1981 560 million gallons per day. It is supposed to be a city venture but, unfortunately, the financial limitations are there. Therefore, the Bhatsai Water Supply Scheme will have to be assisted by the World Bank. Negotiations are afoot and Mr. Krombeck of the World Bank has already visited and had consultations with the Corporation and the State Government. Two sets of studies are in progress; firstly, the pre-appraisal study of the scheme and, secondly, the feasibility studies of the Bhatsai River Water Supply Project. An estimated expenditure of Rs. 68.47 crores is involved and we hope and trust that the Corporation, the Maharashtra State and the World Bank will come to some kind of an agreement so that adequate water supply can be assured to the growing population of Bombay City.

Shri Nath Pai: Whereas the Maharashtra Government, the Corporation and the World Bank will be able perhaps to discharge their duties, which have been neglected in the past lamentably, may I know whether the Centre will be making available adequate support, both financial and technical, to the Corporation and the Government of Maharashtra? I want an assurance from the Finance Minister in this regard. Whereas the Bombay Corporation and the Government of Maharashtra in collaboration with the World Bank, should play their due role in solving this problem, knowing the paucity of resources available to the Govern-

ment of Maharashtra and the Corporation, may I know whether the Government of India will play its role in helping the Corporation? Shri Morarjibhai should know this, since he is still half a resident of Bombay.

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): I am a resident of the whole of India.

The resources of the Centre are no better than the resources of Maharashtra State; perhaps, the Maharashtra State's are even better.

Shri Nath Pai: Am I to understand that no help will be given?

Mr. Speaker: Question No. 48, Shri D. C. Sharma:

श्री मधु लिमये : इस पर एक-दो प्रश्न और पूछने दीजिये, अर्धक्ष महोदय । बम्बई के माननीय सदस्य प्रश्न पूछना चाहते हैं । उनका एक दो पूछ लेने दीजिये ।

Mr. Speaker: He cannot answer offhand anything more than that.

Power Production for Fourth Five Year Plan ..

*48. **Shri D. C. Sharma:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether an outline of power production for the Fourth Five Year Plan has been finalised;

(b) if so, the broad details thereof; and

(c) whether any target has been fixed for first year of the Fourth Five Year Plan?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No, Sir. Fourth Five Year Plan has not yet been finalised.

(b) However, during the Fourth Plan it is tentatively envisaged to achieve an additional installed capacity of 10 million kilowatts and cons-